

OFFICE OF THE RECOVERY OFFICER - I / II
DEBTS RECOVERY TRIBUNAL JABALPUR
797/2, Shanti Kunj, South Civil Lines, Jabalpur-482001

DEMAND NOTICE

NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961.

RC/115/201918-12-2021

STATE BANK OF INDIA
Versus
AMRIT MISHRA

To,
(CD 1) AMRIT MISHRA
C-305, FMCHS, Plot 18, Sector-10, Dwarka. Delhi 110075, Bhopal Madhya Pradesh
Also at : Loda Group Excelus, Quorum 1, Lalit Business Centre, Hotel Lalit, Barakhamba Lane, Babur Road, New Delhi, Delhi

(CD 2) JSM Devcons Pvt. Ltd.
306 and 502, Orbit Mall, Scheme No. 54, Plot No. 305-306, A.B. Road, Indore - 452001 (M.P.)

This is to notify that as per the Recovery Certificate issued in pursuance of orders passed by the Presiding Officer, DEBTS RECOVERY TRIBUNAL JABALPUR in OA/1141/2017 an amount of **Rs. 8116258.00 (Rupees Eighty One Lakhs Sixteen Thousands Two Hundred Fifty Eight Only)** along with pendente lite and future interest @ 9.55% Simple Interest Yearly w.e.f. 27/12/2017 till realization and costs of Rs. 84,000 (Rupees Eighty Four Thousands Only) has become due against you (Jointly and severally).

2. You are hereby directed to pay the above sum within 15 days of the receipts of the notice, failing which the recovery shall be made in accordance with the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and Rules there under.

3. You are hereby ordered to declare on an affidavit the particulars of your assets on or before the next date of hearing.

4. You are hereby ordered to appear before the undersigned on 17/05/2022 at 10:30 am for further proceedings.

5. In addition to the sum aforesaid, you will also be liable to pay:
(a) Such interests as is payable for the period commencing immediately after this notice of the certificate / execution proceedings.
(b) All costs, charges and expenses incurred in respect of the service of this notice and warrants and other processes and all other proceedings taken for recovering the amount due.

Given under my hand and the seal of the tribunal, on this date : 18/12/2021

(SATISH SOLANKI)
RECOVERY OFFICER,
DEBTS RECOVERY TRIBUNAL, JABALPUR (M.P.)

OFFICE OF THE RECOVERY OFFICER - I / II
DEBTS RECOVERY TRIBUNAL JABALPUR
797/2, Shanti Kunj, South Civil Lines, Jabalpur-482001

DEMAND NOTICE

NOTICE UNDER SECTIONS 25 TO 28 OF THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 AND RULE 2 OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961.

RC/711/201923-12-2021

STATE BANK OF INDIA
Versus
SATISH WADHWANI

To,
(CD 1) SATISH WADHWANI
89AX, Raj Harsh Society, Nayapura, Kolar Road, Bhopal, R/o H.No. 35, Phase-3, Sumitra Parisar, Nayapura, Hinota Alam, Kolar Road, Bhopal (M.P.) - 462042, Bhopal, Madhya Pradesh

(CD 2) AJAY YADAV
House No. 62, Manit Road, Opp. Hanuman Mandir, Papmpapur, Harshwardhan Nagar, T.T. Nagar, Bhopal (M.P.) Bhopal Madhya Pradesh- 462003

(CD 3) ANUJ JAIN
House No. MX-40, Rajharsh Colony, Kolar Road, Bhopal (M.P.) Bhopal Madhya Pradesh-462042

(CD 4) ANJU WADHWANI
House No. 35, Phase-3, Smritra Parisar, Hinota Alam, Kolar Road, Bhopal (M.P.) Bhopal, Madhya Pradesh-462042

This is to notify that as per the Recovery Certificate issued in pursuance of orders passed by the Presiding Officer, DEBTS RECOVERY TRIBUNAL JABALPUR in OA/1392/2018 an amount of **Rs. 5241222.00 (Rupees Fifty Two Lakhs Forty One Thousands Two Hundred Twenty Two Only)** along with pendente lite and future interest @ 12.00% Simple Interest Yearly w.e.f. 05/11/2018 till realization and costs of Rs. 1,05,000 (Rupees One Lakh Five Thousand Only) has become due against you (Jointly and severally).

2. You are hereby directed to pay the above sum within 15 days of the receipts of the notice, failing which the recovery shall be made in accordance with the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and Rules there under.

3. You are hereby ordered to declare on an affidavit the particulars of your assets on or before the next date of hearing.

4. You are hereby ordered to appear before the undersigned on 25/05/2022 at 10:30 am for further proceedings.

5. In addition to the sum aforesaid, you will also be liable to pay:
(a) Such interests as is payable for the period commencing immediately after this notice of the certificate / execution proceedings.
(b) All costs, charges and expenses incurred in respect of the service of this notice and warrants and other processes and all other proceedings taken for recovering the amount due.

Given under my hand and the seal of the tribunal, on this date : 23/12/2021

(SATISH SOLANKI)
RECOVERY OFFICER,
DEBTS RECOVERY TRIBUNAL, JABALPUR (M.P.)

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FORGE INDIA PVT. LTD.

RELEVANT PARTICULARS

1. Name of corporate debtor

FORGE INDIA PVT. LTD.

2. Date of incorporation of Corporate Debtor

23-02-1981

3. Authority under which corporate debtor is incorporated/registered

ROC Himachal Pradesh

4. Corporate Identity No./Limited Liability Identification No. of corporate debtor

U28610HP1981PTC004418

5. Address of the registered office and principal office (if any) of corporate debtor

Registered Office:
Plot No. 60, Sector 5, Parwanoo, Solan, Himachal Pradesh 173220
Works at:
1. Plot No. 60, Sector 5, Parwanoo, Solan, Himachal Pradesh 173220
2. 31A, SECTOR 5, PARWANOO, Solan, Himachal Pradesh, 173220
3. Plot No. 811/B, Sector-3, Pithampur, Indore, Madhya Pradesh-454774

6. Insolvency commencement date in respect of corporate debtor

12-01-2022

7. Estimate date of closure of insolvency resolution process

11-07-2022

8. Name and registration number of the insolvency professional acting as interim resolution professional

Mohit Chawla
IBBI/PA-001/IP-P00524/2017-2018/10949

9. Address and e-mail of the interim resolution professional, as registered with the Board.

SCO 2935-36, Level-I, Sector 22-C, Chandigarh - 160022
E-mail: ipservices@embeegroup.in

10. Address and e-mail to be used for correspondence with the interim resolution professional

Mohit Chawla
SCO 2935-36, Level-I, Sector 22-C, Chandigarh - 160022
E-mail for submission of claims: ip.forgeindia@gmail.com

11. Last date for submission of claims

26-01-2022

12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional

NA

13. Name of Insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class)

1. NA
2. NA
3. NA

14. (a) Relevant Forms and (b) Details of authorized representatives are available at:

Web Link: https://ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the **Forge India Pvt. Ltd.** on 12th January, 2022.

The creditors of Forge India Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 26th January, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Mohit Chawla
Interim Resolution Professional
Appointed by Hon'ble NCLT for Forge India Pvt. Ltd.

Date: 15.01.2022
Place: Chandigarh

SHRIRAM City
MONEY WHEN YOU NEED IT MOST

Registered Office: Office No.123, Angappa Naicken Street, Chennai-600 001.
Branch Off: 24BB, first floor, Arena Square sector B, Slice no. 5, Scheme no. 78 A.B. Road ,opposite Shalimar township Indore (MP) 452001
Website: www.shriramcity.in

DEMAND NOTICE

Whereas the borrowers/co-borrowers/guarantors/ mentioned hereunder had availed the financial assistance from SHRIRAM CITY UNION FINANCE LIMITED. We state that despite having availed the financial assistance, the borrowers/guarantors have committed various defaults in repayment of interest and principal amounts as per due dates. The account has been classified as Non Performing Asset in accordance with the directives/guidelines issued by Reserve Bank of India, consequent to the Authorized Officer of SHRIRAM CITY UNION FINANCE LIMITED. under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 & in exercise of powers conferred under Section 13(2) read with Rule 3 of Security Interest (Enforcement) Rules, 2002 issued Demand Notices on respective dates mentioned herein below under Section 13(2) of SARFAESI Act, 2002 calling upon the following borrowers /guarantors /mortgagors to repay the amount mentioned in the notices together with further interest at the contractual rate on the amount mentioned in the notices and incidental expenses, cost, charges etc until the date of payment within 60 days from the date of receipt of notices.

The notices issued to them on their last known addresses have returned un-served and as such they are hereby informed by way of public notice about the same.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Name of the Borrower (S) Co-Borrower(S)	Outstanding Amount	Loan Amount	Property Address of Secured Assets
Loan A/c No. CDINDTF1503050003	Rs. 44,92,198 (Rupees Forty Four lakhs Ninety Two thousands One Hundred Ninety Eight only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 25,95,000/- (Rupees Twenty five Lakhs Ninety five Thousands only) as on agreement.)	Shop/Portion no. G-06,G-05 & G-03 Ground floor, Choudhary Bhawan, Plot no.3, Street no.03, Jail road, Indore (MP) 452001 Having total Super built up Area (178 + 166 + 100)=444 Sq. Feet Boundary Details:- Shop NO. G-06: East: Common Passage West : Shop NO. G-05 North: Road South: House no.33/2 Shop NO. G-05: East: Shop NO. G-06 West: Common Passage North: Road South: House no.33/2 Shop NO. G-03: East: Common Passage West: House no.4 North:- South: Shop NO. G-04
1. Ashok S/O Poonam Chand Verma (Borrower) House no. old 43, New 63,Kaji ki chal, Malawa Mil, Indore (MP) 452001	Rs. 44,92,198 (Rupees Forty Four lakhs Ninety Two thousands One Hundred Ninety Eight only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 25,95,000/- (Rupees Twenty five Lakhs Ninety five Thousands only) as on agreement.)	Shop/Portion no. G-06,G-05 & G-03 Ground floor, Choudhary Bhawan, Plot no.3, Street no.03, Jail road, Indore (MP) 452001 Having total Super built up Area (178 + 166 + 100)=444 Sq. Feet Boundary Details:- Shop NO. G-06: East: Common Passage West : Shop NO. G-05 North: Road South: House no.33/2 Shop NO. G-05: East: Shop NO. G-06 West: Common Passage North: Road South: House no.33/2 Shop NO. G-03: East: Common Passage West: House no.4 North:- South: Shop NO. G-04
2. Vinita Embroidery readymade Garments (prop. Ashok verma) (Co-borrower/Guarantor) Shop no.34/18, 3rd floor, Shri ram Mandir,Jail road, Near Sonar wada Dharmshala Indore (MP) 452001	Rs. 34,65,501 (Rupees Thirty Four lakhs Sixty Five thousands Five Hundred One only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 30,27,969/- (Rupees Thirty Lakhs Thirty seven Thousands Nine hundred sixty only) as on agreement.)	1.All that peace & Parcel Diverted land Situated at Survey No. 176/2/1 (Old No. 464/1/2 Rakba 0.09 hectare part Patwari Halka No.26 Village- Panthiplai Tehsil & Dist. Ujjain (MP) Area- 9684 Sq.feet Boundary Details:- EAST – Land Survey no.175/3/1 WEST- Road NORTH- Survey No.176/1/2 SOUTH- Rest Part Survey no.176/2/1
3. Mrs. Pushpa W/O Mohnlal Jariya (Co-borrower/Guarantor) House no. old 43, New 63,Kaji ki chal, Malawa Mil, Indore (MP) 452001	Rs. 34,65,501 (Rupees Thirty Four lakhs Sixty Five thousands Five Hundred One only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 30,27,969/- (Rupees Thirty Lakhs Thirty seven Thousands Nine hundred sixty only) as on agreement.)	1.All that peace & Parcel Diverted land Situated at Survey No. 176/2/1 (Old No. 464/1/2 Rakba 0.09 hectare part Patwari Halka No.26 Village- Panthiplai Tehsil & Dist. Ujjain (MP) Area- 9684 Sq.feet Boundary Details:- EAST – Land Survey no.175/3/1 WEST- Road NORTH- Survey No.176/1/2 SOUTH- Rest Part Survey no.176/2/1
4. Mrs. Sushila bai W/O Poonam Chand Verma (Co-borrower/Guarantor) House no. old 43, New 63,Kaji ki chal, Malawa Mil, Indore (MP) 452001	Rs. 34,65,501 (Rupees Thirty Four lakhs Sixty Five thousands Five Hundred One only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 30,27,969/- (Rupees Thirty Lakhs Thirty seven Thousands Nine hundred sixty only) as on agreement.)	1.All that peace & Parcel Diverted land Situated at Survey No. 176/2/1 (Old No. 464/1/2 Rakba 0.09 hectare part Patwari Halka No.26 Village- Panthiplai Tehsil & Dist. Ujjain (MP) Area- 9684 Sq.feet Boundary Details:- EAST – Land Survey no.175/3/1 WEST- Road NORTH- Survey No.176/1/2 SOUTH- Rest Part Survey no.176/2/1
Loan A/c No. RSINDTF1703020001	Rs. 34,65,501 (Rupees Thirty Four lakhs Sixty Five thousands Five Hundred One only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 30,27,969/- (Rupees Thirty Lakhs Thirty seven Thousands Nine hundred sixty only) as on agreement.)	1.All that peace & Parcel Diverted land Situated at Survey No. 176/2/1 (Old No. 464/1/2 Rakba 0.09 hectare part Patwari Halka No.26 Village- Panthiplai Tehsil & Dist. Ujjain (MP) Area- 9684 Sq.feet Boundary Details:- EAST – Land Survey no.175/3/1 WEST- Road NORTH- Survey No.176/1/2 SOUTH- Rest Part Survey no.176/2/1
1.M/S Taran Transport Services (prop. Taranjeet Singh Chhabra) (Borrower) 47 Pagnis Paga Indore (MP) 452001	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	1.All that Peace & Parcel Commercial Property :Unit No.104,Frist Floor – Shree Laxmi Lila Tower- Plot no.240,Old -7 Scheme no.31, Traffic route no. 6 & 7 Sneh Nagar, Sapna Sangeeta Road Indore (MP) Having Super built up area 672 Sq.feet Boundary Details:- EAST – Lift & Common Passage WEST- Plot no.241 NORTH- MOS Building SOUTH- Portion no.101
2. Mr. Taranjeet S/O Mahendra Singh Chhabra (Co-borrower/Guarantor) 47 Pagnis Paga , Opposite Narmada Water tank Indore (MP) 452001	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	1.All that Peace & Parcel Commercial Property :Unit No.104,Frist Floor – Shree Laxmi Lila Tower- Plot no.240,Old -7 Scheme no.31, Traffic route no. 6 & 7 Sneh Nagar, Sapna Sangeeta Road Indore (MP) Having Super built up area 672 Sq.feet Boundary Details:- EAST – Lift & Common Passage WEST- Plot no.241 NORTH- MOS Building SOUTH- Portion no.101
3. Mr.S. Harpreet Kaur W/O Taranjeet Singh Chhabra (Co-borrower/Guarantor) 47 Pagnis Paga ,Opposite Narmada Water Tank Indore (MP) 452001	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	1.All that Peace & Parcel Commercial Property :Unit No.104,Frist Floor – Shree Laxmi Lila Tower- Plot no.240,Old -7 Scheme no.31, Traffic route no. 6 & 7 Sneh Nagar, Sapna Sangeeta Road Indore (MP) Having Super built up area 672 Sq.feet Boundary Details:- EAST – Lift & Common Passage WEST- Plot no.241 NORTH- MOS Building SOUTH- Portion no.101
Loan A/c No. CDINDTF1405140004	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	Rs. 1,43,00,009 (Rupees One Crore Forty Three lakhs Nine only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms and conditions	1.All that Peace & Parcel Commercial Property :Unit No.104,Frist Floor – Shree Laxmi Lila Tower- Plot no.240,Old -7 Scheme no.31, Traffic route no. 6 & 7 Sneh Nagar, Sapna Sangeeta Road Indore (MP) Having Super built up area 672 Sq.feet Boundary Details:- EAST – Lift & Common Passage WEST- Plot no.241 NORTH- MOS Building SOUTH- Portion no.101
1. Tirupati Trading Company (prop. Maheendra Kumar Yogi) (Borrower) 12/2, Murai Mohalla,Behind Grain House, Chhawani Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
2. Mr. Mahendra Kumar S/O Kirodial Yogi (Co-borrower/Guarantor) H.No.320,Shriram Nagar , Palda, Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
3. Mrs. Sangeeta W/O Mahendra Kumar Yogi (Co-borrower/Guarantor) H.No.320,Shriram Nagar , Palda, Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
Loan A/c No. RSINDTF1609300001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
1. Saakar Realty (prop. Sanjay Dasot) (Borrower) 309, Sappire Twins,16-17 A B Road, Vijay Nagar Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
2. Mr. Sanjay S/O Devendra Dasot (Co-borrower/Guarantor) 07, Sita Bagh Colony,Behind Regal Takies Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
3. Mrs. Sangeeta D/W/O PadamChand Jain (Co-borrower/Guarantor) 07, Sita Bagh Colony,Behind Regal Takies Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
4. Mr. Gopal Das S/O Premchand Goyal (Co-borrower/Guarantor) 3/1, Race Course Road Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
5. Mrs. Meera D/W/O Chothmal Agrwal (Co-borrower/Guarantor) 3/1, Race Course Road Indore (MP) 452001	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	Rs. 87,60,792/3 (Rupees Eighty Seven lakhs Sixty thousands Seven Hundred Ninety two only) as per FC amount dated 05-Jan-2022 with further interest and charges as per terms	1.All that peace & Parcel Diverted land Situated at SAKAR Reality Survey No. 453/2/1, 453/2/2, 454/1Part, 454/1 Total Rakba 2.623 hectare in Village- Bada Bangrda Tehsil-Hatod Dist. Indore (MP)
Loan A/c No. CDINDTF1509300015	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	1, Diverted land Situated at Survey No. 407 & 408 Rakaba 0.56 Hectare Peki part Patwari Halka No.15 Gram Basnada Tehsil – Hatod Dist. Indore (MP) Area- 54445.6 Sq.feet Boundary Details:- EAST – Road WEST- Survey No.409/2 land NORTH- Survey No.411 & 409/2 SOUTH- Survey no.407 & 408 rest part
1.Monica Traders (prop. Madan Mohan SHarma) (Borrower) 09 New Aanaj Mandi Sanyogita Ganj Indore (MP) 452001	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	1, Diverted land Situated at Survey No. 407 & 408 Rakaba 0.56 Hectare Peki part Patwari Halka No.15 Gram Basnada Tehsil – Hatod Dist. Indore (MP) Area- 54445.6 Sq.feet Boundary Details:- EAST – Road WEST- Survey No.409/2 land NORTH- Survey No.411 & 409/2 SOUTH- Survey no.407 & 408 rest part
2. Mr. Madan Mohan S/O Gopal Sharma (Co-borrower/Guarantor) 152, Janki Nagar extension , Indore (MP) 452001	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	1, Diverted land Situated at Survey No. 407 & 408 Rakaba 0.56 Hectare Peki part Patwari Halka No.15 Gram Basnada Tehsil – Hatod Dist. Indore (MP) Area- 54445.6 Sq.feet Boundary Details:- EAST – Road WEST- Survey No.409/2 land NORTH- Survey No.411 & 409/2 SOUTH- Survey no.407 & 408 rest part
3. Mr.S. Sunita D/ W/O Murari Lal Sharma (Co-borrower/Guarantor) 152,Janki Nagar extension , Indore (MP) 452001	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	1, Diverted land Situated at Survey No. 407 & 408 Rakaba 0.56 Hectare Peki part Patwari Halka No.15 Gram Basnada Tehsil – Hatod Dist. Indore (MP) Area- 54445.6 Sq.feet Boundary Details:- EAST – Road WEST- Survey No.409/2 land NORTH- Survey No.411 & 409/2 SOUTH- Survey no.407 & 408 rest part
Loan A/c No. CDINDTF1509300015	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	1, Diverted land Situated at Survey No. 407 & 408 Rakaba 0.56 Hectare Peki part Patwari Halka No.15 Gram Basnada Tehsil – Hatod Dist. Indore (MP) Area- 54445.6 Sq.feet Boundary Details:- EAST – Road WEST- Survey No.409/2 land NORTH- Survey No.411 & 409/2 SOUTH- Survey no.407 & 408 rest part
1.Monica Traders (prop. Madan Mohan SHarma) (Borrower) 09 New Aanaj Mandi Sanyogita Ganj Indore (MP) 452001	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	Rs. 29,92,836 (Rupees Twenty Nine lakhs Ninety Two thousands Eight Hundred Thirty Six only) as per FC amount dated 05-Jan-2022 with further interest and charges	1, Diverted land Situated at Survey No. 407 & 408 Rakaba 0.56 Hectare Peki part Patwari Halka No.15 Gram Basnada Tehsil – Hatod Dist. Indore (MP) Area- 54445.6 Sq.feet Boundary Details:- EAST – Road WEST- Survey No.409/2 land NORTH- Survey No.411 & 409/2 SOUTH- Survey no.407 & 408 rest part
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